

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.641
TO BE ANSWERED ON 04.02.2021**

FREE POWER TO BPL FAMILIES

641. SHRI RAVIKUMAR D.:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has any proposal to give free power to BPL families who are living in houses provided under Pradhan Mantri Awas Yojana (PMAY);**
- (b) if so, the details thereof and if not, the reasons therefor;**
- (c) the details of free power schemes implemented in the country ?**
- (d) the details of concession given by the Government to industries regarding consumption of electricity?**

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a), (b) & (d) : Electricity is a concurrent subject and providing free power or subsidy or concessions to any category of consumers including industrial consumers is within the purview of the State Government as per Section 65 of Electricity Act, 2003.

(c) : Government of India launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana- SAUBHAGYA in October, 2017 to achieve universal household electrification by providing free electricity connections to all unelectrified households in rural areas and the remaining unelectrified households of economically poor in urban areas across the country.
